

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/152/ (IB)/2017
NAME OF THE PETITIONER(S) : FAILAND PAPER SERVICES LTD
NAME OF THE RESPONDENT(S) : SERVALAKSHMI PAPER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Anirudh Iyengar
Keerthikisan Murali

Counsel for
Respondent



ORDER

Counsel for petitioner present and submitted that as per the order of the Division Bench dated 21.06.2017 Shri S Dhanapal, ~~IRP~~ has been appointed in CP/514/IB//CB/2017, where the respondent is the same. Therefore, the petitioner is directed to make his submissions before the said IRP. The matter is disposed of accordingly.


(K. Anantha Padmanabha Swamy)
Member (Judicial)